

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No. 120 of 2023 (SZ)**

**In the matter of:**

Tribunal on its own motion SUO MOTU

Based on the news published in News

Tamil 24/7 dt. 25.07.2023 titled “18 years

Of malpractice in the Quarry – Shocking information

Released through RTI”

...Applicant(s)

Versus

Department of Geology and Mining

Through its Director,

Alandur Road, Guindy Industrial Estate,

Chennai and Others

...Respondent(s)

**INDEX**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No</b>
1.	23.08.2024	Report filed by the 3 <sup>rd</sup> Respondent – The Deputy Director of Geology and Mining, Madurai.	2-3
2.	-	Annexure- Penalty details	4-8

(Note: The page numbers are at the top centre of every page)



Through  
Dr. D. Shanmuganathan  
Standing Counsel of Tamil Nadu  
National Green Tribunal  
Southern Zone, Chennai  
**Date: 07.10.2024**

**BEFORE THE NATIONAL GREEN TRIBUNAL****SOUTHERN ZONE, CHENNAI****Original Application No. 120 of 2023 (SZ)****In the matter of:**

Tribunal on its own motion SUO MOTU

Based on the news published in News Tamil

24/7 dt. 25.07.2023 titles "18 years

of malpractice in the Quarry – Shocking

information released through RTI"

...Applicant(s)

And

1. Department of Geology and Mining,  
Through its director,  
Alandur Road, Guindy Industrial Estate,  
Guindy, Chennai – 600 032
2. The District Collector,  
Collectorate,  
Madurai – 625 020
3. The Deputy Director  
Department of Geology and Mining.  
Madurai – 625 020
4. DEE,  
Tamil Nadu Pollution Control Board,  
Kappalur,  
Madurai – 625 008
5. The State Environment Impact Assessment Authority Tamil Nadu  
3<sup>rd</sup> Floor,  
PanagalMaaligai,  
No.1 Jeenis Road,  
Saidapet, Chennai – 600 015

... Respondent(s)

**COMPLIANCE REPORT FILED BY THE 3<sup>RD</sup> RESPONDENT**

I, G.Gurusamy, S/o.N.Gurusamy, aged about 58 years, working as the Deputy Director, Department of Geology and Mining, Madurai district, having office at Madurai, submit this Compliance Report with reference to the order passed by the Hon'ble National Green Tribunal (SZ) Chennai in this current case.

It is submitted that, the Hon'ble National Green Tribunal, South Zone on its own motion, Sou Motu issued a notice for admission under Section 14, 15, 16 and 17 read with 18 of the National Green Tribunal Act 2010 based on the news published in a Tamil News Channel Tamil 24/7 on 25.07.2023 titled as 18 years of malpractice in a quarry shocking information released through RTI.

It is submitted that, the subject area was drone surveyed and it was found that the ex-lessees Thiru M.Gurusamy and Thiru K. Venktraman have mined excess quantity to the tune of 5439.88 cbm of rough stone in the lease granted area, subsequently the Revenue Divisional Officer, Madurai in proceedings Rc.No 1696/2024/c dated: 06.06.2024 levied a penalty of Rs 35,35,922/- on the defaulters/ex-lessees for the excess quantum mined and transported from the lease grander area, under Rule 36A of TNMMCR, 1959.

It is submitted that, the Hon'ble National Green Tribunal, South Zone has passed an order in O.A.No 120 of 2023 dated 16.07.2024 and operative portion of the same are as follows:


*a) It is stated by the learned counsel appearing for the Department of Geology and Mining that already action has been taken and a penalty of Rs. 35 lakhs has been levied, of which Rs 10 lakhs is recovered.*

*b) To file a detailed report in this regards, let the matter be listed on 28.08.2024.*

It is submitted that, pursuant to the order passed by the Hon'ble National Green Tribunal, South Zone, the defaulters have been directed to remit the penalty amount to the Government Exchequer before 28.08.2024, Accordingly, the said penalty amount of Rs 35,35,922/- had been remitted by Ex-Lessees in the Government Exchequer, as five instalments as follows:

Sl.No	Date	Challan Number	Amount remitted
1	11.07.2024	20240611011012	10,00,000
2	26.07.2024	20240726021103	10,00,000
3	30.07.2024	20240730020211	5,00,000
4	14.08.2024	20240814033476	3,00,000
5	21.08.2024	2040821005377	7,35,922
Grant total			35,35,922/-

In view of above, the order passed by this Hon'ble National Green Tribunal (SZ) on 16.07.2024 is compiled, further this Hon'ble National Green Tribunal (SZ) may consider and accept the Compliance Report of this respondent and may be pleased to consider for orders or further orders appropriately and thus render justice.

  
23/8/2024  
**Deputy Director**  
**Dept. of Geology and Mining**  
**Collectorate,**  
**Madurai**  
**BEFORE ME**

Solemnly affirmed at Madurai on  
this the <sup>23/8</sup> day of August 2024 and  
Signed his name in my presence

  
**Assistant Geologist**  
**Dept. of Geology & Mining**  
**Madurai District**

## Government of Tamil Nadu



E-Challan

Payable at - PAO (MADURAI)

Bank Copy

**Challan Number** 20240611011012 **Challan Date** 11-Jun-2024 **Payment Date** 12-Jun-2024  
**Remitter Type** Public **Remitter Code** 30 **Remitter Name** Gurusamy  
**Mobile No.** 9894966565 **Aadhaar No.** **Remitter Address** Vadipatti  
**Department** 05502-Directorate of Geology and Mining **District** PAO (Madurai) **DDO Code** 45010003  
**DDO / Office Name** Deputy Director GEOLOGY AND MINING ,MADURAI **Department Transaction ID** **Office Name**

Receipt Type	Sub Type	Acct Code	Amount	Reference No.	Remark
Fine	Fine levied for Violation of Act and Rules	085300800AK22997	1000000	RDO, Madurai Proc in D.DisNo.1696/2024/C,Dt.6.6.24	Penalty amount Vadipttai Taluk, Kulasekarankottai village, S.F.No.63 (part) NGT OA No.120/2023

**Payment Mode** Offline **Payment Type** Cash **Payment Status** Success

**Challan Amount (Rs.)** 10,00,000

**Bank Name** SBI

**Amount (in words)** Ten Lakh Rupees only.

**Bank ref no.** CPADWNUSS2

**Remitter Signature**

**For Bank Use**

**Bank Branch Stamp and Signature of Cashier**

**Manager/Accountant**

Please Note\*, Department Transaction ID and Office Name fields are created only for 4 interface department Registration and Transport and CT for there specific requirements and the values entered in this fields are values passed by them not from IFHRMS.

## Government of Tamil Nadu



E-Challan

Payable at - PAO (MADURAI)

Bank Copy

**Challan Number** 20240726021103 **Challan Date** 26-Jul-2024 **Payment Date** 30-Jul-2024  
**Remitter Type** Public **Remitter Code** 30 **Remitter Name** Gurusamy  
**Mobile No.** 9894966565 **Aadhaar No.** **Remitter Address** Vadipatti  
**Department** 05502-Directorate of Geology and Mining **District** PAO (Madurai) **DDO Code** 45010003  
**DDO / Office Name** Deputy Director GEOLOGY AND MINING ,MADURAI **Department Transaction ID** **Office Name**

Receipt Type	Sub Type	Acct Code	Amount	Reference No.	Remark
Fine	Fine levied for Violation of Act and Rules	085300800AK22997	1000000	RDO, Mdu Proc in D.Dis No1696/2024/C, dt.6.6.24.0	Penalty amount Vadipatti Taluk, Kulasekarankottai Village SF.No.63 (P) NGT OA No.120/2023

**Payment Mode** Offline **Payment Type** Cash **Payment Status** Success

**Challan Amount (Rs.)** 10,00,000 **Bank Name** SBI

**Amount (in words)** Ten Lakh Rupees only. **Bank ref no.** CPAEARDAB9

**Remitter Signature** -

**For Bank Use**

**Bank Branch Stamp and Signature of Cashier**

**Manager/Accountant**

Please Note\*, Department Transaction ID and Office Name fields are created only for 4 interface department Registration and Transport and CT for there specific requirements and the values entered in this fields are values passed by them not from IFHRMS.

## Government of Tamil Nadu



E-Challan

Payable at - PAO (MADURAI)

Bank Copy

**Challan Number** 20240730020211 **Challan Date** 30-Jul-2024 **Payment Date** 07-Aug-2024  
**Remitter Type** Public **Remitter Code** 30 **Remitter Name** Gurusamy  
**Mobile No.** 9894966565 **Aadhaar No.** **Remitter Address** Vadiapatti  
**Department** 05502-Directorate of Geology and Mining **District** PAO (Madurai) **DDO Code** 45010003  
**DDO / Office Name** Deputy Director GEOLOGY AND MINING, MADURAI **Department Transaction ID** **Office Name**

Receipt Type	Sub Type	Acct Code	Amount	Reference No.	Remark
Fine	Fine levied for Violation of Act and Rules	085300800AK229 97	500000	RDO, Mdu Proc. in D.Dis No. 1696/2024/C, Dt.6.6.24	Penalty amount Vadiapatti Taluk, Kulasekarankottai Village, S.F. No. 63 (Pt), NGT OA No. 120/2023

**Payment Mode** Offline **Payment Type** Cash **Payment Status** Success

**Challan Amount (Rs.)** 5,00,000 **Bank Name** SBI

**Amount (in words)** Five Lakh Rupees only. **Bank ref no.** CPAEBCTLA5

**Remitter Signature**

**For Bank Use**

**Bank Branch Stamp and Signature of Cashier**

**Manager/Accountant**

Please Note\*, Department Transaction ID and Office Name fields are created only for 4 interface department Registration and Transport and CT for there specific requirements and the values entered in this fields are values passed by them not from IFHRMS.

## Government of Tamil Nadu



## E-Challan

Payable at - PAO (MADURAI)

Bank Copy

**Challan Number** 20240814033476 **Challan Date** 14-Aug-2024 **Payment Date** 16-Aug-2024  
**Remitter Type** Public **Remitter Code** 30 **Remitter Name** Gurusamy  
**Mobile No.** 7904195760 **Aadhaar No.** **Remitter Address** Neerethan, Vadipatti  
**Department** 05502-Directorate of Geology and Mining **District** PAO (Madurai) **DDO Code** 45010003  
**DDO / Office Name** Deputy Director GEOLOGY AND MINING, MADURAI **Department Transaction ID** **Office Name**

Receipt Type	Sub Type	Acct Code	Amount	Reference No.	Remark
Fine	Fine levied for Violation of Act and Rules	085300800AK229 97	300000	Penalty Amount	Penalty levied vide RDO, Madurai Proc. No. 1696/2024/C, Dt.6.6.24

**Payment Mode** Offline **Payment Type** Cash **Payment Status** Success

**Challan Amount (Rs.)** 3,00,000 **Bank Name** SBI

**Amount (in words)** Three Lakh Rupees only. **Bank ref no.** CPAECPKCC7

Remitter Signature

For Bank Use

Bank Branch Stamp and Signature of Cashier

Manager/Accountant

Please Note\*, Department Transaction ID and Office Name fields are created only for 4 interface department Registration and Transport and CT for there specific requirements and the values entered in this fields are values passed by them not from IFHRMS.

## Government of Tamil Nadu

E-Challan

Payable at - PAO (MADURAI)



Bank Copy

Challan Number 20240821005377 Challan Date 21-Aug-2024 Payment Date 22-Aug-2024

Remitter Type Public Remitter Code 30 Remitter Name Gurusamy

Mobile No. 9894966565 Aadhaar No. Remitter Address Vadipatti

Department 05502-Directorate of Geology and Mining District PAO (Madurai) DDO Code 45010003

DDO / Office Name Deputy Director GEOLOGY AND MINING ,MADURAI Department Transaction ID Office Name

Receipt Type	Sub Type	Acct Code	Amount	Reference No.	Remark
Fine	Fine levied for Violation of Act and Rules	085300800AK229 97	735922	RDO Madurai Proc in D.Dis No.1696/2024/C, dt.06.06	Penalty Amount Vadipatti Taluk Kulasekarankottai village S.F.No.63(P) NGT OA No.123/2023

Payment Mode Offline Payment Type Cash Payment Status Success

Challan Amount (Rs.) 7,35,922 Bank Name Indian Bank - V  
COLLECT

Amount (in words) Seven Lakh Thirty Five Thousand Nine Hundred  
Twenty Two Rupees only. Bank ref no. 20240821023991001

Remitter Signature

For Bank Use

Bank Branch Stamp and Signature of Cashier

Manager/Accountant

Please Note\*, Department Transaction ID and Office Name fields are created only for 4 interface department Registration and Transport and CT for there specific requirements and the values entered in this fields are values passed by them not from IFHRMS.